## **Declaration of Assets and Liabilities**

E. . .

					Y	ear. 202	1
		I, Babli I	Kumari , son/da	ughter/wife of	Late Prai	hakar Kuma	r Jaiswal ,
		Aged 28	years, belong	ing to	Bihar Leg	gislative Asser	nbly
		service and preser	ntly working as	Office A	Attendant		
	g	ive herein below th	ne details of the asse	ts (immovable	e, movable,	, bank baland	ce, etc.) or
770)		nyself, my spouse a					
3-10(10((-2.110)) 22 10)21-702	<b>A.</b> ^, giver	Details of mov (Assets in joint in)	able assets name indicating the e	extent of joint	ownership	will also hav	e to be
A civila	Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
A 2010/10 10:2:21	(i) Cash		Rs 5000/-	Lt. Prabhakar Kr. Jaiswal	Sandhya Jaiswal	Nil	Nil
1730	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. – 500/- as on 09nd February, 2021 in S.B.I., Bihar Vidhan Mandal	Nil	Nil	Nil	Nil
	(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	FD Rs 94,860/- LIC	Nil	Nil	Nil	Nil
	(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
	(vi)	Jewellery (give details of weight and	Gold – 10 gm(Approx) Silver – 25 gm(Approx)	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Nil

Nil

Nil

Nil

Babli Kumosi

Nil

weight and

Other assets, such as values

of claims / interests

value)

(vii)

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	Nil	Nil		
	(ii) Loans from financial institutions	Nil	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil		
	(b) dues to departments dealing with supply of water	Nil	Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil		

	(W) Froperty Tax	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]  (iv) Property Tax	Nil	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Assessment Year 2020-21 Pan No DIZPK5312Q	
(1.)	(f) Other dues, if any	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil

## C. <u>Personal Detail</u>

- I Cisonal Bo	ctan								
GPF/CPF/PRAN No.	:-	PRAN	No11	018536	5697				
Gender	:-	F	(M/F)						
Date of Birth	:-	1 2	0	3	1	9	9	3	(DD/MM/YYYY)
Class/Group	:-	С	(A	/B/C)					
Cadre	:-	Bihar Le		'	mbly,	Patn	a		
		(Full Nam	e e.g. B	.A.SB	ihar Ad	dminis	trative	Servic	e,
		B.S.S I	Bihar Se	cretari	at Serv	ice et	c.)		
lome District	:-	SAMASTII	PUR						
I hereby declare	that	the above d	etails a	re tru	e to th	e best	t of m	y knov	vledge and belief.

	Signature Table Kemase
	Name of Employee:- BABLI KUMARI
Place: Patna	Designation:- Office Attendant
Date: 09 02 2021	Department:- Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Bable Kumose